

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
E VILLAGE KENDRA LIMITED OPERATING IN FINANCIAL
INCLUSION SERVICES INDUSTRY AT PAN-INDIA PARTICULARLY
ASSAM, BIHAR, ODISHA, TAMIL NADU, UP & WEST BENGAL**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/CIN/LLP No.	E Village Kendra Limited PAN: AAHCS1333G CIN: U67190WB2002PLC095455
2. Address of the registered office	29/1B Dr. Ambedkar Sarani, Kolkata-700046
3. URL of website	No website
4. Details of place where majority of fixed assets are located	At the registered office at Kolkata
5. Installed capacity of main products/ services	Engaged in the services of financial inclusion in collaboration with banks. Presently acts as business correspondent under the flagship of NeGP of Govt. of India for one public sector bank and accepts utility bill payments, offer e-commerce, facilitates enrolment of Aadhar & PAN card & cash management and other services for financial service industry.
6. Quantity and value of main products/ services sold in last financial year	Quantity not applicable as the corporate debtor operates in the service sector. As per the latest available audited financial statements for FY 2021-22 revenue from operation was Rs. 2507 lakh.
7. Number of employees/ workmen	Ten
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained on request by mail to ip.evillage@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Available on request by mail to ip.evillage@gmail.com
10. Last date for receipt of expression of interest	30.01.2023
11. Date of issue of provisional list of prospective resolution applicants	04.02.2023
12. Last date for submission of objections to provisional list	09.02.2023
13. Process email id to submit EOI	ip.evillage@gmail.com

Date : 14.01.2023

Place: Kolkata Interim Resolution Professional for E Village Kendra Limited (In CIRP)

Regn. Number: IBB/I/P-001/IP-P01028/2017-2018/11682

Regd Add. : 77A/50 Raja S.C. Mallick Road 8 S.P.B. Block, Kolkata-700092

Bimal Kanti Choudhury,